

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.01.2022 (MONDAY)**

**COURT -IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Review Application No. 03 of 2021 in Comp. App. (AT) (Ins) No. 658 of 2021	Bindu Enterprises Pvt. Ltd. Vs. Sonu Jain, Liquidator of Falcon Consultancy Pvt. Ltd. & Ors.	Prasenjeet Mohapatra	Sonu Jain-R1 & R3 Achal Gupta Abhishek Seth-R2

### **For Hearing**

<b>2.</b>	I.A. No. 1256 of 2021 in Comp. App. (AT) No. 02 of 2021 <b>(PH)</b>	Narendra Kumar Bhoot Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat
<b>3.</b>	Comp. App. (AT) No. 64 of 2020 <b>(PH)</b>	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Shikhilsuri-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6
<b>4.</b>	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**